

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:974  
ANSWERED ON:25.11.2002  
EPF AND ESI DUES FROM HOTELS  
C. SREENVAASAN;PUTTASWAMY GOWDA

**Will the Minister of LABOUR be pleased to state:**

- (a) whether Five Star Hotels situated in the country particularly in Delhi and Tamil Nadu are reported to be the biggest defaulters of ESI and EPF dues during the last three years;
- (b) if so, the details thereof, Hotel-wise and year-wise; and
- (c) the remedial action taken by the Government against the owners/management?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI ASHOK PRADHAN)

(a) to (c): Information in respect of Employees State Insurance and Employees Provident Fund Organisation is as under:

- (i) ESI: The five star hotels situated in the country including those in Delhi and Tamil Nadu are regular in payment.
- (ii) EPF: The compliance in respect of two five star hotels in Delhi viz Ashoka and Qutab is not found satisfactory as both these hotels have not implemented the provisions in respect of contract employees in full. The Employees Provident Fund Organisation is assessing the dues in respect of contract employees under Section 7A of the Employees Provident Fund & Miscellaneous Provisions Act, 1952. No such case of default in respect of Tamil Nadu has come to the notice of Employees Provident Fund Organisation.